

कार्य चलता है क्या सरकार उसको प्रोत्साहित करने के लिए कोई कारगर कदम उठाने वाली है ?

डा० प्रताप चन्द्र चन्द्र : एन० एस० एस० का इस काम में लगाने का सवाल है और हमने तय किया है कि एन० एस० एस० को इसमें लागू कर दिया जाएगा। फिर भी यह कोशिश कर रहे हैं कि एन० एस० एस० का काम हायर सेकेंड्री क्लास 2 स्टेज में भी लागू हो जाय जिससे और ज्यादा लड़के आ जाएंगे।

Development of Forests

*2. DR. VASANT KUMAR PANDIT:
Will the Minister of AGRICULTURE
AND IRRIGATION be pleased to
state:

(a) whether the Secretary, Department of Science and Technology emphasised on the development of forests to create jobs at the seminar held in Delhi on or about 16th August, 1977; and

(b) if so, the plans of Government to develop forests in the country?

THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE
AND IRRIGATION (SHRI BHANU
PRATAP SINGH): (a) and (b). A
statement is placed on the Table of
the Sabha.

Statement

(a) Yes Sir. In a seminar held in New Delhi on 16th August, 1977, regarding "Optimum utilisation of wood resources" Secretary, Department of Science and Technology emphasised the need of optimum utilisation of country's natural resources including forestry. This will also help solve the unemployment problem of the country.

(b) Greater emphasis is being laid in the forestry sector on covering larger areas under plantation schemes both in the Centrally Sponsored and State Sector. The National Commission on Agriculture considered the acute shortage of fuelwood and small timber in the country and recommended inclusion of social forestry schemes in the 5th five year plan with the objective of providing fuelwood, small timber, fodder and fruits to the rural people. Accordingly, the Government of India included two Centrally Sponsored Social Forestry Schemes in the 5th Plan period with an outlay of Rs. 10 crores as central grant component. The provision for each of these schemes i.e. (i) Mixed Plantations on Waste lands and Panchayat lands etc. and (ii) Reforestation of Degraded Forests and Raising of Shelter Belts is Rs. 5 crores each. The pattern of central grant which was 75 per cent for mixed plantations and 50 per cent for forestation of degraded forests for 1976-77 has now been raised to 100 per cent grant limited to Rs. 1,000 per hectare for 1977-78. The schemes are under implementation from 1976-77. The table below shows the achievements made during 1976-77 and the likely programme for 1977-78 and 1978-79.

TABLE

Plantations	Mixed plantations on Waste lands, Panchayat lands etc.	Reforestation of degraded forests and raising of shelter belts
1976-77 (achievement)	3,380 ha. 105 R.km.	13,090 ha. 1,250 R.km.
1977-78 (Targets)	19,385 ha.	43,585 ha./5360 R.km.
1978-79 (Targets)	37,500 ha.(Approx.)	68,980 ha.(Approx.) 5,200 R.km.
Advance work for 1979-80 Plantations	50,000 ha.(Approx.)	1,00,000 ha.(Approx.) 5,200 R.km.

In the Sixth Plan the above schemes are proposed to be continued on a larger scale.

In addition to the above centrally sponsored schemes there are some more plantation schemes viz. plantation of quick growing species, economic plantations of industrial and commercial importance, farm forestry and rehabilitation of degraded forests which are being implemented in the state sector. The total provision for these schemes during the 5th plan period is Rs. 74 crores. There are also production schemes having great employment potential in the form of labour and skilled personnel. These schemes will also be taken up with a much higher outlay and on much larger areas during the 6th plan period. In addition, Forest Development Corporations have been constituted as fully owned State companies in 16 States and Union Territories to avail of institutional finance, development of inaccessible and poor quality forests, sponsor wood based industries, developing skill amongst local people for optimum utilisation of forest resources, through which employment in the rural areas can be created.

Out of the total cost of the plantation schemes, about 60 per cent is utilised on employing labour and about 15 per cent on skilled and semi-skilled personnel under various operations.

DR. VASANT KUMAR PANDIT: In view of the low achievement of targets for the year 1976-77, will the hon. Minister explain whether the Government is aware of the fact that in the State sector a lot of corruption is going in collusion with the forest officers & Thekedars, a lot of felling of trees and deforestation is going on and, of so, how much deforestation has taken place during the last few years?

SHRI BHANU PRATAP SINGH: The position is that these schemes are being implemented by the State Governments and we only provide the finance and the guidelines. We will look into the matter whether there is deforestation. But yesterday when I asked for information, I was told that, as far as the Forest Departments are concerned, there is more afforestation than deforestation.

DR. VASANT KUMAR PANDIT: Will the hon. Minister explain how much employment potential would be created in the coming year, 1977-78, in view of the higher targets which the Government have planned here?

SHRI BHANU PRATAP SINGH: It is estimated that on an investment of Rs. 1 crores, the employment potential is 16 lakhs mandays.

DR. KARAN SINGH: The hon. Minister has just now stated that his information is that there has been more afforestation than de-forestation. I am

afraid, his information does not seem to be correct. It is well-known and accepted

MR. SPEAKER: He did not say that. He only referred to the Forest Departments of the States.

DR. KARAN SINGH: He said that, apart from the jobs that the forests may provide, the whole question of afforestation is vital for the very welfare of this nation, because the whole ecological balance is being changed by the deforestation and by the erosion that is taking place. May I know from the Government whether they are considering taking a total view of the forest situation in this country, because this is a long-range affair, and unless the total view is taken and steps are taken to ensure that the area under forests is increased, the future economy of the nation is going to be greatly jeopardised?

SHRI BHANU PRATAP SINGH: I fully agree with the views expressed by the hon. Member. The Janata Party is conscious of the importance of forests, and I am sure full attention will be paid to this important work.

श्री हुकम चन्द कछवाय : श्री मंत्री जी ने उत्तर दिया कि एक करोड़ रुपए लगाने पर 16 लाख घंटा रोजगार मिलता है, लेकिन कितने व्यक्तियों को रोजगार मिलेगा इसका उल्लेख नहीं किया है। मैं मंत्री जी से जानना चाहता हूँ कि क्या यह बात सही है कि वनों की कटाई तेजी से हो रही है और ठेकेदार लोगों को जितना ठेका दिया जाता है उससे अधिक वह कटाई कर लेते हैं घूस दे कर। साथ ही वन पशुओं का भी नाश हो रहा है। अतः इसको रोकने के लिए और अधिक रोजगार लोगों को मिले इसके लिए आपने कौन सी योजना बनाई है? क्या राज्य सरकारें, आपने जो नीति बनाई उसका अच्छी तरह से पालन करें ऐसी आपने उनको कोई गाइडेंस दी है?

श्री भानु प्रताप सिंह : मेरी सूचना के अनुसार फॉरेस्ट विभाग के पास जो जंगल है उसमें अफोस्टेशन ज्यादा हो रहा है। लेकिन जो बागात फॉरेस्ट विभाग के बाहर के हैं उनके बारे में यह सूचना मिल रही है कि वह तेजी से कट रहे हैं। जहां तक यह प्रश्न है कि इस काम को कैसे तेजी से बढ़ाया जायगा, हम लोग इस पर भी विचार कर रहे हैं कि पंचायतों के द्वारा जो ग्राम सुधार की योजनाएँ बनायेंगे उसमें इसको एक स्थान दिया जाये और अधिक से अधिक पैड़ लगाए जाएं।

श्री हुकम चन्द कछवाय : उत्तर नहीं दिया तो क्या करेंगे ?

श्री भानु प्रताप सिंह : वर्तमान साधनों को देखते हुए अधिक से अधिक रोजगार देने की कोशिश करेंगे।

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, क्या आपको इनके उत्तर से संतोष है ?

MR. SPEAKER: I do not know.

श्रीधर बलबीर सिंह : हिमाचल प्रदेश में कॉप्रेस के बहुत बड़े- बड़े लीडरों के खिलाफ बहुत सारे मुकदमें चल रहे हैं और उन्हें चलाने के लिए कैसेज दर्ज हुए हैं, मुझे यह इनफार्मेशन है कि उन कैसेज को हस-अप करने की कोशिश है मैं मंत्री महोदय से जानना चाहता हूँ कि क्या सरकार उन कैसेज में अपनी पूरी कोशिश करेगी ताकि जिन लोगों ने लकड़ी काटी है वह बच न जाएं।

श्री भानु प्रताप सिंह : यह स्थानीय सूचना मुझे नहीं है, लेकिन जनरल बात जरूर मालूम है कि कई जगह प्रप्रटाचार होता रहा है। उसको रोकने की कोशिश की जाएगी। राज्य सरकारों को लिखा जाएगा।

SHRI P. K. DEO: During last September, the acute havoc of floods, especially in my constituency, was due to large scale denudation of forests, and this fact has been borne out by the high power team that the Centre sent to study the flood situation. Due to large scale denudation of forests, the entire ecology of the region has been completely upset. The Minister cannot run away from his responsibility by stating that forest is a State subject because it is a concurrent subject under the Constitution as it is today. So, taking into consideration all these facts, will the Minister send a directive to all the State Governments that forest operations should not be treated as a source of revenue but scientifically worked out, so that there should be a complete stoppage of the contract system and that forests should be operated by technicians and by the Forest Corporation of the State without taking into consideration the revenue aspect of it but only the ecological aspect of it?

MR. SPEAKER: It is a suggestion for action.

SHRI P. K. DEO: The Minister has not replied.

MR. SPEAKER: It is only a suggestion for action. He is nothing it.

SHRI P. K. DEO: I want that a directive should go from the Centre.

MR. SPEAKER: You do not expect him to answer such questions on the spot. He will consider it.

SHRI P. K. DEO: He has not stated it. That is the remark of the Chair. The Minister should state it.

श्री युवराज : मैं माननीय मंत्री महोदय से यह जानना चाहता हूँ कि यह योजना 1976-77 से लागू हुई और इसमें जो बेकार भूमि और पंचायत की भूमि पर मिश्रित वन-रोपण और उजड़े हुए वनों को दोबारा वृक्षरोपण के लिए 10 करोड़ रुपए खर्च हुए, उससे कितने लोगों को रोजी मिली ?

श्री भानु प्रताप सिंह : यह सूचना मेरे पास उपलब्ध नहीं है। कितने क्षेत्र-फल में पेड़ लगए गए, वह तो है कि 3380 हेक्टेयर में। और दूसरे वर्ष में 13090 हेक्टेयर में।

श्री युवराज : मेरे प्रश्न का उन्होंने जवाब नहीं दिया। जो सूचना उनके पास है, वह प्रपर्याप्त है।

मैं यह जानना चाहता हूँ कि 16 अगस्त, 1977 को जो विज्ञान और प्रौद्योगिकी सचिव ने बैठक बुलाई थी और उसमें कहा गया था कि यह योजना रोजगार देने के लिए है, तो 10 करोड़ रुपए जो खर्च हुए, उससे कितने लोगों को रोजगार मुहैया किया गया ?

श्री भानु प्रताप सिंह : यह सूचना इस वक्त मेरे पास उपलब्ध नहीं है कि कितने लोगों को काम मिला। इसके लिए नोटिस चाहिए।

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, मंत्री महोदय ने बताया है कि 1 करोड़ रुपया खर्च करने पर 16 लाख घंटे काम मिलता है। तो फिर 10 करोड़

रुपया खर्च करने पर कितने लोगों को काम मिला ? यह बड़ा मूलभूत प्रश्न है। इसका जवाब दिलवाइए।

श्री सुबराज : मैंने जो पूरक प्रश्न पूछा है, यदि उसकी सूचना मंत्री महोदय के पास उपलब्ध नहीं है, तो इस प्रश्न को स्थगित कर दिया जाए। 10 करोड़ रुपए खर्च किए गए हैं और मंत्री महोदय को यह पता नहीं है कि कितने लोगों को रोजगार मुहैया किया गया है।

श्री भानु प्रताप सिंह : जैसाकि मैंने बताया है, 1 करोड़ रुपया खर्च करने पर 16 लाख मैन-डेज एम्प्लायमेंट मिलता है। यह पूरे देश का औसत है। इसको 10 से गुणा करके कोई भी जान सकता है कि कितने लोगों को रोजगार मिलेगा। लेकिन अगर बिल्कुल स्पेसिफिक आन्सर चाहिए कि किस राज्य में कितना रुपया लगा और कितना एम्प्लायमेंट मिला, तो उसके लिए नोटिस चाहिए। लेकिन जनरल तौर पर मैं कह सकता हूँ कि 16 लाख मैन-डेज को दस से गुणा करके जो संख्या आती है, उतना काम मिला।

श्री हुकम चन्द कछवाय : सवाल यह है कि कितने लोगों को रोजगार मिला। मंत्री महोदय, बड़े कुशल, होशियार और योग्य हैं। उन्हें इस प्रश्न का उत्तर देना चाहिए।

श्री भानु प्रताप सिंह : 1,60 लाख दिनों का कार्य लोगों को मिला।

श्री मनी राम बागड़ी : मेरा पायंट आफ आर्डर है।

MR. SPEAKER There can be no point of order during Question Hour.

SHRI JYOTIRMOY BOSU: In view of the fact that a sizeable tribal population, almost all of them, have been making a living out of the forest wealth for centuries and, in view of the fact that the tribal population has been harassed, depressed and put behind the bars very frequently by the forest authorities, what steps do the Government propose to take, along with going in for afforestation in the country, to give protection to the tribals and other local people living in the forest areas so that they are able to get their livelihood from the forest produce which they have been having for centuries?

SHRI BHANU PRATAP SINGH: As I said earlier, both the forestry and the law and order are State subjects. If any specific instance of harassment is brought to our notice, we shall certainly draw the attention of the State Government to that.

MR. SPEAKER: At present, forestry is not a state subject; it is a Concurrent subject.

SHRI JYOTIRMOY BOSU: The forest wealth has been enjoyed by the tribals for centuries. They have now been pushed out. They have no other source of livelihood... What do the Government propose to do to see that they get their livelihood.....

MR. SPEAKER: I am not allowing the second question.

SHRI JYOTIRMOY BOSU: He has not answered my question.

MR. SPEAKER: He has answered. He has replied that if any specific instance is brought to their notice, he will look into it.

SHRI JYOTIRMOY BOSU: I am talking about formulating a policy. While the Government proceeds with the afforestation programme, what steps do they propose to take to see that the tribal population get their livelihood out of the forest wealth which they have been enjoying for centuries.

MR. SPEAKER. You may put a separate question on that.

DR. MURLI MANOHAR JOSHI: Wherever there are forests, the tribal people and other local people have been making a living from forest produce for centuries. Is it not a fact that a large number of industries based on forest produce are suffering for want of raw material, the forest produce, and consequently most of them have been closed down resulting in a large number of people being unemployed? I want to know what does the Minister propose to do to provide employment to these people who have lost their livelihood from forest produce which they have been enjoying for centuries. May I know whether the large-scale supply of wood to the paper mills and the capitalists who are deforestating the finest timber in the hills of Uttar Pradesh will be stopped as a measure of developing the forests?

SHRI BHANU PRATAP SINGH: We are considering all the recommendations made in regard to identification of gaps, raw materials, utilisation of wood and trained personnel, the balance to be maintained in the replacement of natural forest by man-made forest, large-scale plantation, suitable machinery for development of forests and utilisation of training courses in various research institutes and colleges, research on wood products to be strengthened, development of indigenous technology

MR. SPEAKER: That was not the question. His question was whether a large number of industries based on forest produce had been closed for want of sufficient forest produce resulting in large-scale unemployment and whether the supply of wood to paper mills would be stopped. What do you propose to do in respect of that?

DR. MURLI MANOHAR JOSHI: A large number of industries based on forest produce are closed. The people

who have been making their livelihood only from forest produce are suffering. A number of people are unemployed. The Minister and the Schemes not giving any employment to them. For centuries, they have been living on forest produce. There is a large-scale unemployment, in Almora, out of 115 factories in hills, 110 factories are closed. What does the Minister propose to do in the matter?

SHRI BHANU PRATAP SINGH: We are taking all the steps for afforestation. The forests cannot be created within a month or a year. That will take time. If deforestation has gone on for a long time indiscriminately, it cannot be remedied in a short period of time.

DR. MURLI MANOHAR JOSHI: I have put a very specific question. (Interruptions) Challenging the very veracity of his statement, he has not answered my question; he has not answered a single word of my question. What are the guidelines for encouraging afforestation and augmentation of forest-based industries? Whether it is a fact that on a large scale timber is being supplied to star paper mills which is producing deforestation; whether the forest-based industries in the hills of Uttar Pradesh are closed down which has resulted in a large scale unemployment. What steps Government will take to provide employment to those inhabitants who are making their livelihood from forests, since centuries?

MR. SPEAKER: Please sit down. If a question is not properly answered, if the Minister has no information about a particular question, there is a procedure for you to ask for a half-an-hour discussion.

श्री हुकम चन्द कछवाय : मंत्रीजी बोल सकते हैं कि हमारे पास जानकारी नहीं है ।

MR. SPEAKER: Don't be an advocate for everybody. Obviously the Minister is not fully informed. Please

sit down. I am not allowing any further questions because the Minister does not seem to be fully informed about the subject.

श्री हुकम चन्द कछवाय : वे कह सकते हैं हमारे पास जानकारी नहीं है। (व्यवधान)

श्री मनी राम बागड़ी : मेरा प्वाइंट आफ आर्डर है।

अध्यक्ष महोदय : क्वेश्चन आवर में कोई प्वाइंट आफ आर्डर नहीं।

श्री मनी राम बागड़ी : प्वाइंट आफ आर्डर हर समय हो सकता है। मेरी बात सुन कर आप फीसला दे दीजिये। मेरा कोई ऐतराज नहीं है, मेरा कोई सवाल भी नहीं है। मैं एक बहुत साधारण सी बात कहता हूँ। मैं पूछता हूँ इस लोक सभा में मंत्री यह जवाब दे कि 10 करोड़ रुपये में एक करोड़ दस लाख आदिमियों को काम मिला—जब यह बातें सारे संसार में जायेगी तो क्या इस लोक सभा का मजाक नहीं उड़ाया जायेगा? आप स्वयं इस बात को सोचें।

Decision to reduce the Price of D.D.A. Flats

*3. SHRI DURGA CHAND: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have taken any decision to reduce the price of DDA flats which have been already allotted since November, 1976 onwards in Ashok Vihar (Wazirpur), Rajouri Garden, Prasad Nagar etc.;

(b) if so, the details of the decision taken or being taken;

(c) if the answer to part (a) above be in the negative, when a decision is likely to be taken in the matter;

(d) whether Government have received any representation or complaint about the use of very inferior type of material in the construction

of MIG flats in Ashok Vihar (Phase III) Pocket 'A'; and

(e) whether any survey has been made by Government in this regard and if so, what action Government propose to take in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDER BAKHT): (a) and (b). D.D.A. has decided to reduce the costs by economising on departmental charges in respect of flats, which are being completed, but this will not apply to apartments already allotted or completed.

(c) Does not arise.

(b) and (e). One complaint was received regarding inferior material used for electrical fittings and fixtures in a flat. The defects were removed to the satisfaction of the allottee.

श्री दुर्गा चन्द : मैं माननीय मंत्री जी से जानना चाहूंगा कि जो शाप्स और फ्लैट्स 1973 में दिए जाने थे, उनका कलेशन 1974 में होना था और उनका पजेसन 1976 में दिया गया तो उनकी कौनसी कास्ट असेस की गई—1973 की या 1976 की?

श्री सिकन्दर बख्त : 1973 में जो फ्लैट शुरू हुए थे वह 15 नवम्बर, 1976 को बने और उनकी एक ही कास्ट स्ट्रक्चर थी, कोई मुकालिफ कास्ट स्ट्रक्चर नहीं थी।

श्री दुर्गा चन्द : मंत्री महोदय ने बताया कि वहाँ के लोगों की तरफ से एक कम्प्लेंट आई है, लेकिन मेरे नोटिस में आया है कि वहाँ की यूनियन ने भी नोटिस दिया था कि वहाँ जो फ्लैट्स 1973 या 1974 में बनाये गये, उनकी हालत बहुत खराब है और बड़ा चटिया मैटीरियल उनमें लगाया गया है। क्या मंत्री महोदय इसके बारे में एन्क्वायरी करायेंगे या कोई एन्क्वायरी कमेटी बैठायेंगे ताकि पता लगाया जा सके कि उनको कितना नुकसान पहुँचा है?